# CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

Dated: This the **29<sup>th</sup>** day of **August** 2018.

### PRESENT:

# HON'BLE MR. GOKUL CHANDRA PATI, MEMBER – A HON'BLE MR.RAKESH SAGAR JAIN, MEMBER –J

# Original Application No. 330/00838 of 2018

Abhinay Singh aged about 34 years S/o Shri Ranvijay Pratap Singh, residing at 196-M/9-K/1, OPS Nagar, Rajrooppur, Allahabad.

... . Applicant

By Adv: Shri Pradeep Kumar Mishra/Shri Rajesh Kumar

#### VERSUS

- 1. Union of India through General Manager, North Central Railway, Headquarters Office, Subedarganj, Allahabad.
- 2. General Manager, North Central Railway Headquarters Office, Subedarganj, Allahabad.
- 3. Divisional Railway Manager, North Central Railway Nawab Yusuf Road, Allahabad.
- 4. Senior Divisional Electrical Engineer (Operation), North Central Railway, Nawab Yusuf Road, Allahabad.
- 5. Divisional Railway Manager (P), North Central Railway, Nawab Yusuf Road, Allahabad.
- 6. Assistant Personnel Officer, North Central Railway, Nawab Yusuf Road, Allahabad.
- 7. Shri Chandra Shekhar S/o Shri Surendra Yadav, Sr. Assistant Loco Pilot, under Senior Crew Controller (Op), North Central Railway, Allahabad.
- 8. Shri Arjun Pandit, S/o Shri Dani Pandit, Sr. Assistant Loco Pilot, under Senior Crew Controller (Op), North Central Railway, Kanpur.
- Shri Prahlad Kumar S/o Shri Mohan Prasad Yadav, Sr. Assistant Loco Pilot, under Senior Crew Controller (Op), North Central Railway, Kanpur.

...Respondents

By Adv: Shri S.M. Mishra

## <u>ORDER</u>

# BY HON'BLE MR.RAKESH SAGAR JAIN, MEMBER - J

Heard Shri Pradeep Kumar Mishra counsel for the applicants and Shri S.M. Mishra counsel for the respondents.

- 2. Learned counsel for the applicant submits that grievance of the applicant is that vide order dated 13.8.2018 (Annexure A-1), the name of applicant has been omitted from the select list for consideration for promotion to the post of Loco Pilot Goods, although his name was earlier there as per the list annexed as Annexure A-2, for which he has already filed a representation.
- 3. Learned counsel for the applicant further submitted that the grievance of applicant might be redressed if the respondent No.2/competent authority is directed to dispose of his pending representation dated 20.8.2018 (Annexure A-10) and pass a reasoned and speaking order within a stipulated period of time. His prayer for an interim relief not to go ahead the promotion till the disposal of representation dated 20.8.2018 (Annexure A-10) of the applicant is decided.
- 4. In view of the limited prayer made by the applicant but without commenting anything on the merits of the case, the OA is disposed of at the admission stage itself with direction to the respondent No.2/competent authority to consider and dispose of the representation of the applicant dated 20.8.2018 (Annexure A-10) in the light of the provisions of I.R.E.M, by passing a reasoned and order within a period of three months from the date of receipt of a certified copy of the order, copy of which shall be communicated to the applicant. Till the disposal of representation, the authority may go ahead with promotion to Loco Pilot (Goods) based on the impugned order dated 13.8.2018 (Annexure A-1)

keeping one post vacant in respect of applicant till disposal of the representation by the respondent No.2/competent authority as per this order. No order as to costs.

(RAKESH SAGAR JAIN) (GOKUL CHANDRA PATI)

MEMBER – J MEMBER –A

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